

C O N T E N T S

**Fifteenth Series, Vol. XX, Ninth Session, 2011/1933 (Saka)
No. 7, Wednesday, November 30, 2011/Agrahayana 9, 1933 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Wednesday, November 30, 2011/Agrahayana 9, 1933 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

... (*Interruptions*)

MADAM SPEAKER: Now, we will take up Question Hour.

... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Madam, I have given notice to suspend Question Hour. Please take up the Adjournment Motion

(*Interruptions*)

MADAM SPEAKER: Q. No. 121. Shri Pratap Singh Bajwa.

... (*Interruptions*)

11.01 hrs.

At this stage, Shri Ramesh Rathod, Shri Narahari Mahato, SK. Saidul Haque, Shri Ganeshrao Nagorao Dudhgaonkar and some other hon. Members came and stood on the floor near the Table

... (*Interruptions*)

(Q. No. 121)

SHRI PRATAP SINGH BAJWA : Madam, there have been reports of power plants not having sufficient stocks of coal of electricity supply.... (*Interruptions*) Particularly affected power plants were in Delhi, Uttar Pradesh, Haryana and Punjab... (*Interruptions*) As per the November Report of the Central Electricity Authority's "Operation Performance Monitoring Division", the shortfall of electricity production at thermal power plants for the month of October were mainly on account of coal shortage.... (*Interruptions*)

MADAM SPEAKER: Nothing will go in record except Shri Pratap Singh Bajwa. Please go and sit.

(*Interruptions*) ... *

अध्यक्ष महोदया : प्लीज़ हाउस चलने दीजिए।

... (*Interruptions*)

SHRI PRATAP SINGH BAJWA : Coal stocks of 47 thermal power stations in the country were below critical levels with as many as 11 reported to have barely one day's stocks left.... (*Interruptions*)

MADAM SPEAKER: Please cooperate in running the House.

... (*Interruptions*)

SHRI PRATAP SINGH BAJWA : Officials of the National Thermal Power Corporation, which provides thermal power to most parts of the country as well as many operators of private thermal plants, complained of a hand to mouth use of coal due to the gross inadequate delivery. ... (*Interruptions*)

MADAM SPEAKER: Please cooperate.

... (*Interruptions*)

SHRI PRATAP SINGH BAJWA : I want to ask the hon. Minister as to what steps the Government is taking to ensure that the thermal power plants replenish their stock to the full capacity.... (*Interruptions*) I would like to know as to whether the

* Not recorded

Government has drawn any roadmap to increase the coal stocks of the thermal power plants beyond the normative limit to meet any eventuality keeping in view the recent coal shortage.... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 12 Noon.

11.02 hrs.

*The Lok Sabha then adjourned till Twelve
of the Clock.*



12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Shri P.C. Chacko in the Chair)

MR. CHAIRMAN: Now, Papers to be laid on the Table. Shrimati D. Purandeswari.

... (Interruptions)

At this stage, Shri Ghanshyam Anuragi, Shri Ramesh Rathod, Shri Narahari Mahato, Dr. Ram Chandra Dome, Dr. Kakoli Ghosh Dastidar and some other hon. Members came and stood on the floor near the Table

... (Interruptions)

12.01 hrs.**PAPERS LAID ON THE TABLE**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2009-2010.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Allahabad, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5335/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5336/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shikshana Abhiyan Mission Karnataka, Bangalore, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shikshana Abhiyan Mission Karnataka, Bangalore, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5337/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Patna, Patna, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Patna, Patna, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5338/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Silchar, Silchar, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Silchar, Silchar, for the year 2009-2010.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (Placed in Library, See No. LT 5339/15/11)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Raipur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Raipur, for the year 2009-2010.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (Placed in Library, See No. LT 5340/15/11)
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2009-2010.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
- (Placed in Library, See No. LT 5341/15/11)
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Hyderabad, for the year 2010-2011.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Hyderabad, for the year 2010-2011.
(Placed in Library, See No. LT 5342/15/11)
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Jamshedpur, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Jamshedpur, for the year 2008-2009.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.
(Placed in Library, See No. LT 5343/15/11)
- (18) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2010-2011, together with Audit Report thereon.
(Placed in Library, See No. LT 5344/15/11)
- (19) (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2010-2011, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Indian Institute of Technology Roorkee, Roorkee, for the year 2010-2011.
(Placed in Library, See No. LT 5345/15/11)
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Dadra and Nagar Haveli Union Territory Mission Authority (Sarva Shiksha Abhiyan), Silvassa, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Dadra and Nagar Haveli Union Territory Mission Authority (Sarva Shiksha Abhiyan), Silvassa, for the year 2009-2010.
- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.
(Placed in Library, See No. LT 5346/15/11)
- (22) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2009-2010, together with Audit Report thereon.
- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.
(Placed in Library, See No. LT 5347/15/11)
- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2009-2010, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2009-2010.
- (25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.
(Placed in Library, See No. LT 5348/15/11)
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12.01½ hrs.

**Committee on Privileges
2nd Report**

MR. CHAIRMAN: Item no. 3 – Shri Shailendra Kumar.

... (*Interruptions*)

श्री शैलेन्द्र कुमार (कौशाम्बी): महोदय में विशेषाधिकार समिति का दूसरा प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

... (*Interruptions*)

12.02 hrs.

MATTERS UNDER RULE 377*

MR. CHAIRMAN: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Hon. Members, who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House immediately as per the past practice.

(i) Need to withdraw the order of MCD regarding felling of trees for widening a road in Subhashnagar area of West Delhi Parliamentary Constituency, Delhi

श्री महाबल मिश्रा (पश्चिम दिल्ली): आज दिल्ली में जो प्रदूषण से मुक्त है तो इसकी मुझे जह दिल्ली में अधिक से अधिक पेड़ लगाये गये हैं, परन्तु एम.सी.डी. द्वारा मेरे संसदीय क्षेत्र सुभाष नगर में सिर्फ एक सड़क को चौड़ा करने के लिए 40-50 साल पुराने लगभग 100-150 पेड़ काटने का आदेश जारी किया जा चुका है, जिससे स्थानीय जनता में काफी आक्रोश पैदा हो गया है, इस तरह के आदेश से कल दिल्ली की कई कालोनियां अपने यहां रोड़ चौड़ा करने के लिए पेड़ कटवाने की मांग कर सकती है, इससे राजधानी दिल्ली के पर्यावरण को खतरा पैदा हो सकता है।

अतः मेरा सरकार से अनुरोध है मेरे संसदीय क्षेत्र की जनता की मांग है कि यहां पर पेड़ों की कटाई का आदेश अतिशीघ्र रद्द किया जाये जिससे राजधानी दिल्ली हरीभरी और प्रदूषण मुक्त बनाने में सहयोग मिल सके।

* Treated as laid on the Table

**(ii) Need to set up wind energy plants in Rajgarh
Parliamentary Constituency, Madhya Pradesh.**

श्री नारायण सिंह अमलाबे (राजगढ़): वर्तमान में देश में व्याप्त ऊर्जा के संकट के संबंध में संसद में कई बार चर्चा हो चुकी है तथा पूरे सदन ने इस संबंध में अपनी चिंता भी व्यक्त की है। भारत सरकार के नवीन एवं नवीकरण ऊर्जा मंत्रालय के वर्तमान कैबिनेट मंत्री जी के विशेष प्रयासों के माध्यम से देश के कई राज्यों में गैर परम्परागत ऊर्जा के स्रोत स्थापित किये जा रहे हैं, जिसमें पवन ऊर्जा एक मुख्य गैर परम्परागत ऊर्जा का स्रोत है। पवन ऊर्जा संयंत्र लगाने के लिए उक्त क्षेत्र की भौगोलिक परिस्थिति में ऊँची-ऊँची पहाड़िया होना अत्यंत आवश्यक होता है।

मैं मध्य प्रदेश के राजगढ़ संसदीय क्षेत्र से आता हूँ जहां तहसील नरसिंहगढ़ के आसपास का क्षेत्र कई ऊँची-ऊँची पहाड़ियों से घिरा हुआ है एवं इससे ही लगी हुई ब्यावरा तहसील के अंतर्गत सुठालिया क्षेत्र है जहां की भौगोलिक स्थिति भी पहाड़ीयुक्त है। साथ ही राजगढ़ तहसील के अंतर्गत जालपा जी की पहाड़ी, बटेरी की डूंगरी, होड़ा माताजी की बल्डी, चौंडापुरा की बल्डी, तहसील सारंगपुर में भैंसवा माताजी की पहाड़ियाँ तथा जीरापुर तहसील के अंतर्गत रामनगर की पहाड़ियाँ, माचलपुर एवं रामगंज की पहाड़ियाँ ऐसे स्थल हैं जहां गैर परम्परागत ऊर्जा के स्रोत विशेषकर पवन ऊर्जा संयंत्र आसानी से लगाये जा सकते हैं व क्षेत्र में व्याप्त विद्युत संकट से काफी कुछ राहत मिल सकती है।

मैं सरकार से और नवीन एवं नवीकरण ऊर्जा मंत्रालय के माननीय मंत्री महोदय से विशेष अनुरोध करना चाहूंगा कि वह मेरे संसदीय क्षेत्र के अंतर्गत उक्त स्थलों पर पवन ऊर्जा संयंत्र स्थापित किये जाने बाबत आवश्यक सर्वे कार्य शीघ्र प्रारंभ करवाने के समुचित आदेश प्रदान करें।

(iii) Need to take measures to contain the looming threat of economic depression in the country

श्री दत्ता मेघे (वर्धा): मैं सरकार का ध्यान दिलाना चाहता हूँ कि देश में मंहगाई और मंदी की मार पड़ी है, औद्योगिक विकास की घटती दर ने सभी को चौका दिया है, हमारे घरेलू उत्पाद में चौतरफा गिरावट जारी है बैंक डूबने के कगार पर है। सन् 2008 की मंदी में हम घरेलू मजबूत बाजार के कारण बच गये थे, किन्तु 2011-2012 की परिस्थिति भिन्न है।

अमेरिका की अर्थव्यवस्था में कमजोरी की आशंका और कई देशों का ऋण में फंस जाने से संपूर्ण विश्व मंदी की चपेट में आ गया है। इस भयानक संकट से उबरने के लिये कोई आवश्यक रणनीति नहीं है, यूरोपिय संघ, ग्रीस, इटली जैसे देश आर्थिक संकट में फंस कर जूझ रहे हैं। अमरीका की हालत भी अच्छी नहीं है। पिछले मंदी से अभी तक अमरीका उबरा नहीं है, दुनिया की सबसे बड़ी अर्थव्यवस्था होने के कारण इसका विश्व पर सीधा असर पड़ता है।

इसलिए मैं सरकार से अनुरोध करना चाहूँगा कि वित्तीय बाजार को स्थिरता बहाल करने के लिए समय पर ही कदम उठाने चाहिए, निवेशकों में विश्वास बढ़ाना चाहिए और सरकारी खर्च में भारी कटौती करनी चाहिए। यह कार्य इतना आसान नहीं है लेकिन इसके अलावा हमारे पास और कोई विकल्प नहीं है।

मा. वित्त मंत्री के अनुसार हमारी विकास दर 7 प्रतिशत रहने का अनुमान है। अच्छा मानसून और कृषि में भारी निवेश के कारण 7 प्रतिशत विकास दर पाना असंभव नहीं है। फिर भी हमें सावधान रहने की जरूरत है जिस कारण इस कठिन घड़ी में हमारी अर्थव्यवस्था सक्षम रहे। संपूर्ण देश सरकार से जानना चाहता है कि सरकार इस मंदी से निपटने के लिए क्या क्या उपाय कर रही है।

(iv) Need to include agriculture sector under the Mahatma Gandhi National Rural Employment Guarantee Scheme and enhance the rate of wages and reschedule the working hours of women under the Scheme

SHRI K. P. DHANAPALAN (CHALAKUDY): In Kerala there is shortage of labourers in the field of Agriculture, especially in the Paddy field leading to cultivable lands being kept idle and rotting of food grains in the paddy field itself due to timed out reaping. It is equally important that the milch animal owners also face the shortage of labourers. It is adversely affecting the food security of the State. Kerala is deficit in the area of food grains and milk and it depends on other states to meet the demand. Besides, labour charge in all the sectors in Kerala is higher than the present wage of Rs. 150 under Mahatma Gandhi National Rural Employment Guarantee Programme.

So, I would like to request that the Rural Employment Guarantee Programme may be extended to the agricultural field especially to the Paddy field for including the agricultural operations like seeding, removal of pests, reaping, milch animal etc., It is also requested that daily wage may be raised to Rs. 200 considering the special situation of Kerala. Besides, it will be more convenient to the women if the working hours may be refixed as 9.00 A.M. to 5.00 P.M.

(v) Need to check the menace of spurious drugs in the country

श्री जयवंत गंगाराम आवले (लातूर): नकली दवाओं को प्रतिबंधित करने की संहिता में कोई कोशिश नहीं की गई जबकि माना जाता है कि नकली दवाओं के निर्यात में भी भारत अव्वल है। यहां हर साल करीब 35 हजार करोड़ रुपये की दवाओं का निर्यात किया जाता है। यही नहीं, नकली दवा बनाने वाले दूसरे देश के दवा निर्माता उसे भारत की बताकर बदनाम भी करते हैं। ऐसा एक मामला नाइजीरिया में पकड़ा भी गया था। चीन से आई इन दवाओं पर "मेड इन इंडिया" लिखा गया था। विश्व स्वास्थ्य संगठन का तो यहां तक मानना है कि भारत में महानगरों व बड़े शहरों में बिकने वाली हर पांचवी दवा नकली है। बहरलाल भारत न तो दवा निर्माता कंपनियों की नकेल कसने में सक्षम दिख रहा है। और न चिकित्सकों को बाध्यकारी कानून संहिता से बांध पा रहा है। ऐसे में चिकित्सा क्षेत्र में दवा कंपनियों का कारोबार धडल्ले से परवान चढ़ रहा है। ये हालात उस देश की गरीब व अशिक्षित आबादी के लिए खतरनाक है जिसकी 42 फीसदी आबादी दो जून की रोटी भी नहीं जुटा पाती है। कृपया इस स्थिति को सुधारने हेतु जनहित में सरकार की आवश्यक कार्यवाही अपेक्षित है।

(vi) Need to construct a bypass road between Puducherry and Cuddalore districts of Tamil Nadu

SHRI S. ALAGIRI (CUDDALORE): The connecting road between Puducherry and Cuddalore is always busy and people are facing problem due to traffic jam on the above road. The heavy transport vehicles running on the road often cause serious accidents. The new town have been established on both sides of the road between Puducherry and Headquarters of Cuddalore. So a large number of people are residing along the road. The Industrial development in Cuddalore district is also taking place speedily. I am very much sorry to state here that in spite of the above fact no decision for construction of any bypass road has been taken nor any financial sanction has been granted, so far, for easy transport and traffic between Puducherry and Cuddalore.

I would like to make a request to the Government of India to take initiative to declare for construction of a bypass road between the Puducherry and Cuddalore district and sanction monetary assistance for the same as soon as possible.

(vii) Need to take up the matter in United Nations and other international fora about increasing activities of China in Pakistan occupied Kashmir

SHRI ANURAG SINGH THAKUR (HAMIRPUR, H.P.): I want to bring to kind notice of the Minister of External Affairs, through you, that Pakistan is in illegal occupations of large tracts of the Indian territory of Kashmir. Lately, Chinese companies have been involved in massive infrastructure projects in PoK, most glaring examples of such construction are the Diamer-Bhasha dam and upgradation of the Karakoram Highway. While China claims these infrastructure projects are civilian in nature, but the deployment of large troupes of the People's Liberation Army of China is a cause of concern. Despite the matter being taken up with China at diplomatic level, not much has yielded.

Hence, I urge the Government to take up the matter at the UN and other various international fora to gain international agreement on illegal nature of Chinese operations in PoK.

(viii) Need to undertake electrification of all the villages and provide transformers of suitable capacity and more electric points to all the BPL families in Giridih, Bokaro and Dhanbad in Jharkhand

श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह): झारखंड के कई जिलों में राजीव गांधी ग्रामीण विद्युतीकरण का कार्य गुणवत्तापूर्ण और विद्यमान प्रसाधनों के अनुकूल नहीं हो रहा है। कई गांवों में विद्युतीकरण हुआ है एवं उनके समीप के गांवों को इस योजना से वंचित रखा गया है। इस योजना के अंतर्गत गांवों के सारे ट्रांसफार्मर और एल.टी.लाईन 3 फेज, 25 केवीए का होना चाहिए, इसके विपरीत 16 केवीए और 10केवीए का ट्रांसफार्मर उपलब्ध करा रहा है। जो किसानों एवं गरीब जनता के लिये उपयोगी नहीं है। बी.पी.एल. परिवार को केवल 40 वाट का बल्ब जलाने का प्रावधान है, जो कि उनके लिये पर्याप्त नहीं है।

आजादी के 66 वर्षों के बाद भी हम गरीबों और गांव के किसानों को रोशनी देने में असमर्थ रहे हैं। इस योजना के अंतर्गत समीप के सारे गांवों का विद्युतीकरण कराने हेतु आवश्यक निर्देश जारी किए जाने चाहिए। हमने इसके संदर्भ में सरकार का ध्यान कई बार आकृष्ट करवाया लेकिन अभी तक यह अमल में नहीं लाया गया है।

अतः सरकार से आग्रह है कि उक्त विद्युतीकरण योजना में 3 फेज की लाईन लगवाई जाए एवं बी.पी.एल. सूची में आने वाले परिवारों को 40 वाट के तीन कनेक्शन दिए जाए। खासकर मेरे संसदीय क्षेत्र गिरिडीह, बोकारो एवं धनबाद में उक्त वर्णित कार्य को अतिशीघ्र क्रियान्वित करने के निर्देश जारी करने की मेरी भारत सरकार से मांग है।

(ix) Need to make provision for employees of National Institute of Technology, Silchar, Assam to avail pension benefits

SHRI KABINDRA PURKAYASTHA (SILCHAR): It is a matter of concern that the employees of the National Institute of Technology, Silchar, Assam are still deprived of the Pension benefit which is being enjoyed by the employees of other NITs.

Board of Governors, the Principals of REC (formerly known) have been making continuous attempts since 1987 for release of pension benefit. The State Government of Assam has also written to the Union Ministry of Human Resource Development who in turn requested Union Ministry of Finance for granting financial approval but in vain.

I request the Hon'ble Minister of Finance to accord his kind approval and allow the employees of NIT, Silchar, Assam to get pension benefit at the earliest.

(x) **Need to man the level crossing No. 236A in Mohanlalganj
Parliamentary Constituency, Uttar Pradesh**

श्रीमती सुशीला सरोज (मोहनलालगंज): मैं मंत्रालय के संज्ञान में लाना चाहती हूँ कि मेरे संसदीय क्षेत्र के लखनऊ मण्डल में मानव रहित 236ए कैनाल को मानवयुक्त करने के लिए स्थानीय जनता की लंबे समय से मांग है। कई बार जनता आक्रोशित हुई है परंतु रेल विभाग ने इस दिशा में कोई कार्यवाही नहीं की है। नजरनगर से ससपन के बीच दिलावर में स्थित यह मानव रहित कैनाल क्रॉसिंग एक वर्ष से बंद है, जिससे नजरनगर से ससपन मार्ग के बीच लगभग 18-20 किलोमीटर की सड़क बन गई है। इस क्रॉसिंग से क्षेत्र के दर्जनों गांव के हजारों व्यक्ति रोज प्रभावित हो रहे हैं। इसी फाटक के पश्चिम में 250 मीटर की दूरी पर रेल फाटक 237 है जिस पर यातायात शून्य है जहां दो फाटक मैन तैनात है, जिसका कोई औचित्य नहीं है। क्योंकि रेल फाटक के आसपास कोई रास्ता ही नहीं है, खेत है। सभी लोग 236ए फाटक से आते-जाते हैं।

मेरी मांग है कि 236ए फाटक को खुलवाकर मानवयुक्त बनाया जाए जिससे स्थानीय जनता के समक्ष आ रही बाधाओं का समाधान हो सके।

(xi) Need to bring the denotified tribes into the mainstream of the country

श्री रमाशंकर राजभर (सलेमपुर): इस देश में अंग्रेजों ने कुछ जातियों को क्रिमिनल एक्ट में निरूद्ध किया था, उनकी प्रान्तवार सूची नितान्त आवश्यक है। निरूद्ध जातियों को किस आयोग के तहत विमुक्त किया गया था। आयोग की सिफारिशें क्या थीं? इन जातियों को देश के आरक्षण में अनुसूचित जाति/अनुसूचित जनजाति/अन्य पिछड़ा वर्ग में प्रान्तवार किस आरक्षण कोटे में रखा गया है। यह जातियाँ विमुक्त धारा से मुक्त होने के बाद भी आज तक किसी प्रान्त में किसी भी आरक्षण कोटे में नहीं है। मेरी मांग है कि सरकार विमुक्त जातियों के विकास के लिए कोई प्रावधान करे एवं उन्हें सुविधाएँ दें तथा आवश्यक प्रमाण पत्र प्रदान करें। देश की आजादी में लड़ने वाले क्रिमिनल एक्ट में निरूद्ध इन जातियों की वर्तमान स्थिति के बारे में जानकारी दी जाये। सरकार ने इन्हें चिन्हित कर समाज के मुक्त धारा में लाने का प्रयास करें।

(xii) Need to start the works under Pradhanmantri Gram Sadak Yojana and electrification of the remaining villages under Rajiv Gandhi Vidyutikaran Yojana in Karakat Parliamentary Constituency, Bihar.

श्री महाबली सिंह (काराकाट): काराकाट लोक सभा क्षेत्र के अंतर्गत प्रधानमंत्री सड़क योजना के तहत चल रहे कार्य राशि के अभाव में दो वर्ष से बंद है, उसे अविलम्ब कराया जाये। काराकाट लोक सभा क्षेत्र के अंतर्गत राजीव गांधी ग्रामीण विद्युतीकरण योजना के तहत शेष बचे गांवों को शीघ्र विद्युतीकरण कराया जाये।

(xiii) Need to take steps to develop tourist spots at Balagarh, Chandannaga and Chinsurah and Bansberia regions of Hoogly district, West Bengal

DR. RATNA DE (HOOGHLY): Tourism plays a major role in the development of the country and creates employment opportunities. The concerned Ministry should make efforts to ensure that this particular aspect is tapped to its fullest potential. In the 12th Five year plan, it is envisaged that tourism sector would create 24.9 million jobs to increase the sector's current growth from 9% to 12%. This is a noble idea. As the House is aware, across the world, tourism industry generates huge employment opportunities. Keeping in view huge potential in tourism sector, renewed and sincere efforts should be taken to ensure that various important tourist spots are developed in the country. In order to attract large number of tourists both within the country and from abroad. Another important aspect which I want to highlight is that tourism benefits internationally accrue to women as 70% of workforce belong to women in the international level and tourism industry. So, Indian women should be drawn into tourism sector. Under the circumstance, I would like to request the Ministry of Tourism to make efforts to develop tourism sector with a view to provide more employment and to create opportunities for women in tourism sector. In this context, I would also like to request Hon'ble Minister to make efforts for the development of tourist spots at Balagarh, Chandannaga, Chinsurah and Bansberia of Hooghly district, West Bengal.

(xiv) Need to set up a Textile Park in Dharmapuri district, Tamil Nadu

SHRI R. THAMARAISELVAN (DHARMAPURI): The Government had decided to set up 26 Integrated Textile Parks across the country, out of which, 2 such parks have been earmarked for the State of Tamil Nadu. This will not only promote the textile industry, but will also help provide employment to lakhs of people.

I had earlier made a proposal to set up one such textile park in my Parliamentary Constituency, Dharmapuri, as this district is industrially most backward in the State. Presently skilled and semi-skilled youths and educated unemployed youths of this district were forced to migrate to other parts of the State as well as to other parts of the country and abroad.

In this district Apparel Training and Design Centre is situated at Nallampalli Panchayat Union Office Campus, Nallampalli, which provides and generates skilled textile personnel, which has been sponsored by Apparel Export Promotion Council under the Ministry of Textiles, Government of India.

Moreover, the district authorities are ready and willing to allot the requisite land for the textile park at Village Dhokkubothanahalli in Nallampalli Panchayat Union, Dharmapuri District. Many entrepreneurs numbering over 150 have expressed their keen interest to set up their units in the Textile Park, if established in this District. It is worth to mention here that this district enjoys all infrastructures required for creation of a Textile Park. If the proposed Textile Park is established, more than 50,000 weaving families will be benefited and will turn this industrially backward district into a developing industrial district.

Therefore, I urge upon the Government to consider setting up a Textile Park in Dharmapuri District in Tamil Nadu.

(xv) Need to review the orders issued by the Government on the basis of recommendations of Shyamala Gopinath Commission and take appropriate action in favour of Mahila Pradhan Agents

SHRI P. KARUNAKARAN (KASARGOD): The Central Government has constituted a Commission under the Chairmanship of Smt. Shyamala Gopinath to study and recommend the functions of National Small Saving Schemes Funds. This scheme was started in the year 1970. The main objective of the Scheme was to promote the small savings of the poor people, housewives and others who can contribute. The mobilization of the fund is carried out through the agents. Large majority of them are women. The commission given to them is 5% in the initial stage. Then it was reduced to 4%. Now the Commission has made the proposal to reduce the commission from 4% to 1% which causes severe setback and difficulties to the scheme as well as to the poor agents. In the year 2008-09, they have mobilized about 9000 crores of rupees and it reached 30,000 crores and more in the year 2009-10. So, this amount is a financial assistance to the State as well as to the Centre. If the Commission is reduced, it would not be possible for the agents even to travel for the work. The Commission again recommended that there should not be any commission to the deposits of the Provident Fund employees who are senior citizens' and other sections. So, it is really a direct action to abolish the small saving schemes and encourage the private banks who are entering in this field now. There are about 5 lakhs small saving agents throughout the country. Though they get a meager amount as a commission, their work is credited and valuable to the State as well as to the nation.

So, I urge upon the Government to withdraw the order issued by the Government on the basis of Shyamala Gopinath Commission and take appropriate action in favour of Mahila Pradhan Agents.

(xvi) Need to augment railway facilities in Mundiambakkam and Tindivanam in Villupuram Parliamentary Constituency, Tamil Nadu

SHRI M. ANANDAN (VILUPPURAM): The population of Mundiambakkam and surrounding villages of Villupuram District of Tamil Nadu is more than 35000. There is a Medical College and Sugar Factory at Mundiambakkam. The students, doctors, nurses and staff of the said Medical College are day scholars coming from the nearest districts like Cuddalore, Chengalpattu, Kancheepuram, Tindivanam etc. Most of the outdoor patients coming for treatment in the medical college hospital, are the rural poor and using the train facility to reach the destination. The agriculturists and the labourers working in the Sugar Mill commute by train. At present the trains are having a stoppage only at Villupuram which is far away from Mundiambakkam and as a result students, doctors, hospital staff, patients, agriculturists and labourers are facing problems to reach Mundiambakkam. There is a long pending demand from the students and the public for stoppage of all trains at Mundiambakkam. There is also another long pending demand from the people of Tindivanam for the stoppage of Puduchery-Chennai Express, Tiruchendur Express and Cholan Express at Tindivanam. Since these are all urgent demands of the people of my constituency, I appeal to the Minister of Railways to take immediate and appropriate action.

(xvii) Need to improve railway facilities at Motipur Railway Station in Mujaffarpur, Bihar and provide a stoppage of Porbandar Express, Dehradun Express, Jansadharan Express and Garib Rath Express trains at Nariyaar junction in Bihar under East Central Railway

डॉ. रघुवंश प्रसाद सिंह (वैशाली): पूर्व मध्य रेलवे के मुजफ्फरपुर-मोतीहारी रेल लाइन के बीच मोतीपुर स्टेशन पर टिकट की बिक्री को देखते हुए बड़ी लाइन की पटरी बराबर दोनों ओर प्लेटफार्म, रेलवे ओवर ब्रिज, पानी की टंकी की व्यवस्था, मापदंड के अनुसार टिकट काटने वाले की संख्या में वृद्धि, प्रतीक्षालय एवम् प्रकाश की व्यवस्था और पोरबंदर, देहरादून, जनसाधारण और गरीब स्थ के स्टॉपेज की मांगें वहां के रेलयात्री संघ ने की है। साथ ही नरियार हाल्ट को स्टेशन का दर्जा देने हेतु 25-30 वर्ष से वहां के लोग मांग कर रहे हैं।

मोतीपुर स्टेशन पर उपरोक्त सुविधायें प्रदत्त करने एवम् नरियार हाल्ट को स्टेशन का दर्जा देने की मांग मैं रेलमंत्री से करता हूं।

... (*Interruptions*)

MR. CHAIRMAN: Why are you standing here? Please go back to your seats.

... (*Interruptions*)

MR. CHAIRMAN: Will you please take your seats?

... (*Interruptions*)

MR. CHAIRMAN: Nothing is going on record.

(*Interruptions*) ... *

MR. CHAIRMAN: Please go back to your seats.

... (*Interruptions*)

MR. CHAIRMAN: We are going to the next item. Please go back to your seats.

... (*Interruptions*)

MR. CHAIRMAN: We have to go to the next item. Please take your seats.

... (*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 1st December, 2011 at 11 a.m.

12.03 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Thursday, December 1, 2011/Agrahayana 10, 1933 (Saka).*



* Not recorded